

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 552 of 2019

IN THE MATTER OF:

Seri Equipment Finance Ltd.

...Appellant

Versus

Mr. Prabhakar Nanidraju,

RP of MIC Electronics Ltd.

...Respondent

Present:-

For Appellant: Mr. Abhijeet Sinha and Mr. Shambo Nandy, Advocates

For Respondent: Mr. S. Chidambaram, Advocate for RP

WITH

Company Appeal (AT) (Insolvency) No. 976 of 2019

IN THE MATTER OF:

Seri Equipment Finance Ltd.

...Appellant

Versus

Cosyn Ltd. & Ors

...Respondents

Present:-

For Appellant: Mr. Abhijeet Sinha and Mr. Shambo Nandy, Advocates

For Respondent: Mr. Mullapudi Rambabu, Mr. Eswara R Nanduri and Ms.

Prity Kumari, Advocates for R-3

O R D E R
(Virtual Mode)

24.11.2020 Learned Counsel for the Resolution Professional in both these Appeals heard. Learned Counsel for the Respondent No. 3 in Company Appeal (AT) (Insolvency) No. 976 of 2019 heard.

In Rejoinder, Shri Shambo Nandy, Advocate partly heard.

Cont.....

For further submissions, list these Appeals on **25th November, 2020** first on Board.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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